

NOTICE

Date of Publication :12-Mar-2021 Last Date: 25-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 25-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 26-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201900093	Legal Juris Adv for Plaintiff	3741-1998 (34)	1100
2	U-201901561	Adv Vijay B Mishra	2765-2014 (4)	Obj.
3	U-201904180	Dr. Santosh D. Raje	101-2012- MISC.APPEAL (6)	Obj.
4	U-201910303	Sunanda Parshuram Avte Adv for Petitioner	140-2019-ADOPTION PETN. (34)	500
5	U-201911095	Jayesh Munj (Third Party Application)	7476-2003 (6)	300
6	U-202001770	Siddharth P. Wakode Adv. for Petitioner	17-2020-ADOPTION PETN. (22)	150
7	U-202001773	Siddharth P. Wakode Adv. for Petitioner	27-2020-ADOPTION PETN. (22)	150
8	U-202002134	Hemant R. Haryan Adv. for Def. No. 1 & 2	3997-2012 (4)	500
9	U-202002369	M/s. Mansukhlal Hiralal & Co. Adv. for Plaintiff	620-2014 (32)	Obj.
10	U-202002443	M/s. Vinod Mistry & Co. Adv. for Plaintiff	8800-1992 (3)	Obj.
11	U-202002481	Goenka Law Associates Adv. for Plaintiff	621-2017 (32)	150
12	U-202002482	Goenka Law Associates Adv. for Plaintiff	627-2017 (32)	150
13	U-202002537	Vijay M. Vaghela Adv. for Plaintiff	584-2018-EXE.APPLN. (32)	400
14	U-202002815	Dharma Raj Adv. for Def. No. 5	4596-2012 (9)	50
15	U-202002840	Mr. Anees Ahmed Sayed Sardar (Third Party Application)	375-1962 (Record Dept.)	100

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16	U-202003159	Vivek Singh	4297-2020-STAMP NO. (22)	Obj.
17	U-202003359	Adv. Arati Kulkarni	138-2019-ADOPTION PETN. (22)	Obj.
18	U-202003392	Kantilal H Kanojia	198-2013 (2)	300
19	U-202100303	Polycab Wires Pvt. Ltd	443-2015 (59)	60
20	U-202100346	Adv Hetal Patel	350-2019 (9)	55
21	U-202100764	LJ Law	1098-2009 (5)	105
22	U-202101146	Bhavanishankar Shetty	4582-1994 (7)	Obj.
23	U-202101185	Adv. Swapnil V. Karpe	4299-2013 (6)	150
24	U-202101190	Sameer Tendulkar	130-2013-MISC.APPEAL (19)	700
25	U-202101206	Adv. S. D. Dalvi	9814-1991 (13)	150
26	U-202101463	Adv. Syed Zia	409-2010 (6)	850
27	U-202101497	Namrata V Pandit	44-2015 (9)	150
28	O-201803688	M.B Jadhav Adv for deft	1331-2012 (3)	8
29	O-202000120	Eknath Dhokale Adv. for Def. No. 3	2955-2014 (9)	400
30	O-202001062	Goenka Law Associates Adv. for Plaintiff	625-2017 (32)	150

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31	O-202001063	Goenka Law Associates Adv. for Plaintiff	622-2017 (32)	150
32	O-202100435	Prem S. Gidwani	7460-1996 (7)	90
33	O-202100444	Khatau Makanji SPG. Wvg. Co. Ltd.	1742-1991 (7)	Obj.